BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No.387/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company Under Section		State Bank of India-Vs-Adhunik Alloys & Power Ltd 7 IBC		
1>	MR. Analo Ba	su Mullich, Advocate	{ Advocal for RCFL { Supporting bredien }	3 Common and a com
	KANISHK	KHETAN, ADV	RESOLUTION PROFESSIONAL	Kanisht Kula 31/11/18.

ORDER

Ld. Counsel for the Resolution Professional as well Ld. Counsel for one of the supporting creditors is present.

4th Progress Report is filed. It is received and recorded.

List it on 15/02/2018 along with the application filed by the RP for extension of time.

(Jinan K.R.) Member (J)

Sd